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SLP(C)No.3454/2000

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ITEM No. 1A

Court No. 8

SECTION IX

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

C.A. /2001 ARISING FROM S.L.P. (C) No. 3454/2000
(From the judgment and order dated 14.2.2000 in WP 444/2000 of
the High Court of Bombay at Nagpur)

Krishna

Petitioner(s)

VERSUS

State of Maharashtra & Ors.

Respondent (s)

HEARD BY HON'BLE MISRA AND MOHAPATRA JJ)

Date : 23/01/2000 This appeal was called on for hearing today

CORAM :

HON'BLE MR. JUSTICE A.P. MISRA

HON'BLE MR. JUSTICE U.C. BANERJEE

For Appellant (s) Mr. S.R. Grover, Adv.

For Respondent (s) Mr. S.V. Deshpande, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....J.....
.SP2

Hon'ble Mr. Justice A.P. Misra pronounced
the judgment of the Court. Leave granted. The
civil appeal is dismissed in terms of the signed
judgment. Costs on the parties. REPORTABLE@
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.SP1

(V.P. Tyagi)
Court Master

(Manju Sharma)
AR-cum-PS

Signed reportable judgment is placed on the
file.